

MR. SPEAKER : You should come to me through the regular procedure ..(*Interruption*),

SHRI VISWANATHA MENON : We have given short notice question, calling-attention but you have not admitted anything. At least, ask the Minister to say something. ...(*Interruption*).

MR. SPEAKER : Better write to me.

SHRI VISWANATHA MENON : You take such an attitude. That is not helpful.

MR. SPEAKER : Will anybody explain to him ? If you send something in writing to me, I will ask him.

SHRI L. N. MISHRA : To make a statement. Better lay it.

CORRECTION OF ANSWER TO S. Q.
NO. 214 RE. EXPORT OF
JUTE TO EUROPEAN ECO-
NOMIC COMMUNITY

THE MINISTER OF FOREIGN TRADE
(SHRI L. N. MISHRA) : I lay the State-
ment on the Table of the House.

Statement

While dealing with supplementary questions following from Starred Question No. 214 answered in the House on the 4th March 1970, it was stated by my colleague, Shri Bhagat, in reply to a supplementary question by Shri Maharaj Singh Bharati, that "there is no quota or duty on export trade with Britain". There has been an inadvertent error in this answer, which is regretted.

2. Prior to 1st May, 1969, import of certain categories of jute goods into the United Kingdom was subject to a system of 'mark-up' of the prices. As a result of representations made to the United Kingdom Government, this system of 'mark-up' of prices was replaced by a system of quotas

effective from the 1st May, 1969. These quotas continue even now. There is no import duty on jute goods in the United Kingdom.

CUSTOMS TARIFF BILL

APPOINTMENT ON SELECT COMMITTEE

SHRI TRIDIB KUMAR CHAUDHURI
(Berhampore) : Sir, I move :

"That this House do appoint Shri Inder J. Malhotra to the Select Committee on the Bill to consolidate and amend the law relating to customs duties in the vacancy caused by the resignation of Shri Bali Ram Bhagat."

SHRI S. M. BANERJEE (Kanpur) : Sir, I move an amendment that "Malhotra" should be substituted by "Gupta".

SHRI INDRAJIT GUPTA (Alipore) : No, no.

MR. SPEAKER : Shri Banerjee is all the time in high spirits.

SHRI PILOO MODY (Godhra) : That is because he keeps taking them.

SHRI INDRAJIT GUPTA : Kindly see that this remark of his does not go on the record.

SHRI NATH PAI (Rajapur) : What is wrong with that ? 'High spirits' is quite parliamentary. There is nothing wrong about 'high spirits'.

SHRI S. M. BANERJEE : Why ? Is the word "Gupta" unparliamentary ?

MR. SPEAKER : I hope, you mean "Indrajit Gupta" and not "Kanwarlal Gupta".

SHRI S. M. BANERJEE : All Guptas, all are parliamentarians.

MR. SPEAKER : The question is :

"That this House do appoint Shri Inder J. Malhotra to the Select Committee